

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 2439/2016
O.A. No. 3376/2014

New Delhi, this the 11th day of August, 2016

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

K.P. Singh, Group 'B'
Aged 52 years,
Sub : MACP
S/o Late Shri Daya Ram Singh,
Sr. Lib. & Information Asstt. (Retd.)
BD-111 MIG Flats,
Near Chhoti Sabzi Mandi,
Janak Puri, New Delhi. .. Applicant

(By Advocate : Shri U. Srivastava)

Versus

1. Union of India
Through the Secretary
Ministry of Science and Technology,
Technology Bhawan,
New Mehrauli Road,
New Delhi-110016.

2. The Surveyor General of India,
Survey of India,
P.O. Box No.37,
Hathibarkala-Dehradun,
(Uttarakhand). .. Respondents

(By Advocate : Mrs. Anupama Bansal)

ORDER (ORAL)**By Hon'ble Mr. P.K. Basu**

MA 2439/2016 has been filed stating therein that the similar issue is pending before the Hon'ble Supreme Court for adjudication and is coming up shortly.

2. In view of this, as both sides would have to abide by the decision of the Hon'ble Supreme Court, the proceedings in this O.A. are closed and the O.A. is disposed of accordingly. No order as to costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

/Jyoti/